

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
CIRCUIT COURT SITTING AT INDORE

Review Application No.8/06

(In QA No.576/2004)

Indore this the 10th day of July, 2006

Hon'ble Dr.G.C. Srivastava, Vice Chairman
Hon'ble Mr.A.K.Gaur, Judicial Member

1. State of MP Through Secretary,
Labour Department,
Vallabh Bhawan,
Bhopal
2. Director, ESI Services,
ESI Scheme, Nanda Nagar,
Indore.

APPLICANTS

(By Advocate - Shri Umesh Gajankush)

Versus

1. Smt. Sati Khanna,
W/o Shri Dharampal Khanna
Retired ESI Corporation Officer,
R/o 26, Janki Nagar Annex,
Indore.
2. Employee State Insurance Corporation
Through Regional Director
Nanada Nagar, Indore.
3. Regional Director,
Employees State Insurance Corporation,
Nanda Nagar, Indore.
4. Director General,
Employees State Insurance Corporation,
Panchadeep Bhawan, Kolta Road,
New Delhi.

RESPONDENTS

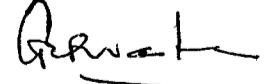
(Respondent No.1 in person)

O R D E R (Oral)

By A.K.Gaur, JM.

The learned counsel for the applicant has argued the review application but he is unable to point out any ground to indicate that there is any error apparent on the face of record, in the order dated 18.8.2005 passed in QA 576/2004. Accordingly, the review application is dismissed.


(A.K.Gaur)
Judicial Member


(Dr.G.C.Srivastava)
Vice Chairman